

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2154
ANSWERED ON:12.08.2011
RESIDENTIAL SCHOOLS IN TRIBAL AREAS
Gandhi Shri Feroze Varun

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of residential schools funded by the Ministry alongwith the number of residential schools proposed to be set up in tribal areas of the country State-wise;
- (b) the time by which the proposed schools are likely to be set up; and
- (c) whether all the residential schools granted sanction are functioning;
- (d) the funds sanctioned, released and utilised by the State Governments during the last three years and the current year, year-wise;
- (e) whether the Ministry has plans to directly manage these schools in future; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) A statement indicating number of Eklavya Model Residential Schools (EMRS) sanctioned and funded by the Ministry of Tribal Affairs under the programme of Grant under Article 275(1) of the Constitution of India and number of EMRS approved to be set up by State Governments during the current year i.e. 2011-12 is placed at Annexure-I. Setting up of EMRS in States is demand driven and subject to fulfillment of terms and conditions of the prescribed guidelines by the State Governments.
- (b) State Governments are expected to set up EMRS within 2-3 years of receipt of grant by them.
- (c) 92 out of 100 EMRS sanctioned till the end of X Plan are functional.
- (d) Grant released and utilized by States during the last 3 years and the current year is annexed. [Annexure -II]
- (e) No, Madam.
- (f) Does not arise.